

IN THE INCOME TAX APPELLATE TRIBUNAL PUNE
“B”BENCH PUNE
BEFORE SHRI MANISH BORAD, ACCOUNTANT MEMBER &
SHRI PAVAN KUMAR GADALE, JUDICIALMEMBER
ITA. Nos.358/PUN/2026

Sinhagad Technical Education Society, Smt. Khilare Marg, Off :Karve Road, Pune-410004, Maharashtra.	Vs	D.C.I.T.Circle-2(2), DGIT Investigation, Aaykar Bhavan, Bodhi Towers, Salisbury Park, Pune-411037, Maharashtra.
PAN.No.AABTS9900Q		
(अपीलार्थी/Appellant)		(प्रत्यर्थी/Respondent)

Assessee by	Shri.Suhas Bora.AR
Revenue by	Shri.AmitBobde.CIT- DR

सुनवाईकीतारीख/Date of Hearing	09.04.2026
घोषणाकीतारीख/Date of Pronouncement	17.04.2026

ORDER

PER PAVAN KUMAR GADALE, JM:

The assessee has filed the appeal against the order of the CIT(A) Pune -12 Passed u/Sec 143 (3) and u/sec250 of the Income Tax Act.

2. At the time of hearing the Learned AR submitted that, subsequently the Assessing Officer has passed order u/Sec 154 of the act accepting the Assessee's submissions and placed a copy of rectification order dated 25.06.2024 on

record. Since the Assessing officer has passed the order giving effect to the submissions of the assessee, the Learned AR has been instructed to withdraw the appeal filed by the assessee. Accordingly the Appeal filed by the assessee is withdrawn and is treated as dismissed..

3. In the result, the appeal filed by the assessee is dismissed.

Order pronounced in the open court on 17.04.2026.

Sd/-
(MANISH BORAD)
ACCOUNTANT MEMBER
Pune Dated: 17/04/2026

Sd/-
(PAVAN KUMAR GADALE)
JUDICIAL MEMBER

Ashwini

Copy of the Order forwarded to:

1. The Appellant,
2. The Respondent
3. The CIT(A)
4. CIT
5. DR, ITAT, "B" Bench
6. Guard file.

//True Copy//

BY ORDER,
(Asstt.Registrar)ITAT,
Pune

		Date	Initial	
1.	Draft dictated on	10/04/2026		PS
2.	Draft placed before author	15/04/2026		PS
3.	Draft proposed & placed before the second member			PS
4.	Draft discussed/approved by Second Member.			PS
5.	Approved Draft comes to the Sr.PS/PS			PS
6.	Kept for pronouncement on			
7.	File sent to the Bench Clerk			
8.	Date on which file goes to the AR			
9.	Date on which file goes to the Head Clerk.			
10.	Date of dispatch of Order.			
11.	Dictation Pad is enclosed			